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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Item No.3. Shri Narayanasamy.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

(i) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2013 published in Notification No. G.S.R. 80 in Gazette of India dated 6th April, 2013.

(ii) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2013 published in Notification No. G.S.R. 81 in Gazette of India dated 28th March, 2013.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9721/15/13)
